

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3100  
ANSWERED ON:18.08.2004  
DISPARITY IN PROVIDING MEDICINES TO CGHS BENEFICIARIES  
Kumar Shri Shailendra

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government employees holding important position/Member of Parliament/VIPs etc. are being provided medicines by Government appointed CGHS panel chemists on producing the local purchase prescription slip issued by the CGHS doctors;
- (b) if so, the details thereof;
- (c) whether other CGHS beneficiaries cannot avail the same facility;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether the Government has taken/proposed to take any action to remove disparity among CGHS beneficiaries;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a)&(b): Adequate quantity of medicines is available in CGHS dispensaries. However, any drug prescribed by the Specialists and not available in the dispensary is made available to the beneficiaries from the Authorised local chemist on the basis of individual prescriptions in the following manner:-

(i) By local purchase indent. In this case, a consolidated indent is prepared daily based on individual prescriptions for the required drug items in the prescribed format which is sent to the concerned CGHS authorised local chemist who, in turn, supplies these drugs to the dispensary and the beneficiaries are issued these drugs from the dispensary.

(ii) In the case of urgently needed/life saving medicines, the CGHS dispensary issues an authority slip which is handed over to the concerned beneficiary who directly collects the drugs from the authorised chemist against the authority slip issued by the dispensary.

(c)&(d): The above procedure is adopted without any discrimination in respect of all CGHS beneficiaries which includes all Central Government employees/pensioners and their family members, holding valid CGHS cards.

(e)to(g): In view of (a)to(d) above, the questions do not arise.